

Government of India  
Ministry of Environment, Forest and Climate Change  
Policy and Law Section  
NGT Cell

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Level-III, Jal Wing,  
Indira Paryavaran Bhawan  
Jor Bagh Road, Aliganj  
New Delhi - 110003

Dated the 24<sup>th</sup> March, 2022

**ORDER**

As per the approval of the Appointment Committee of the Cabinet (ACC) conveyed vide communication No. 9/5/2022-EO(SM.II) dated 10/03/2022 of the Department of Personnel and Training and the Tribunal Reforms Act, 2021 and Tribunal (Conditions of Service) Rules, 2021, the Central Government hereby appoints Justice Smt. Pushpa Sathyanarayana as Judicial Member in the National Green Tribunal, w.e.f. the date of his joining in the Tribunal, in the pay scale of Rs. 2,25,000/-, for a period of 04 years w.e.f. the date of assumption of charge of the post, or up to attaining the age of 67 years, whichever is earlier. Justice Smt. Pushpa Sathyanarayana, Judge High Court of Madras is requested to join within 30 days of issuance of this order.



*Ashok Kr. Pateshwary*  
24.03.2022

(Ashok Kr. Pateshwary)  
Director (Policy & Law- NGT)  
Tel: 20819326

**Hon'ble Justice Smt. Pushpa Sathyanarayana**

**Copy to:**

1. Registrar, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi- 110001
2. Pay & Account Officer, MoEF&CC
3. Deputy Controller of Accounts, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi- 110001
4. PPS to Secretary, EF&CC/PPS to AS(TK), MoEF&CC/PPS to JS(SKB),